

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3306
TO BE ANSWERED ON THE 17th DECEMBER, 2021**

WELFARE SCHEMES FOR ASHA WORKERS

3306. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Accredited Social Health Activists (ASHAs) enrolled, State/UT-wise including Gujarat;
- (b) whether the Government intends to provide some career progression path such as reserving some seats in ANM courses, fee subsidy etc. to ASHAs who might be interested in pursuing further studies?
- (c) if so, the details thereof; and
- (d) the details of other schemes rolled out for welfare of ASHAs in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) ASHAs are envisaged to be community health volunteer and are only entitled to task/activity based incentives. As per NHM-MIS report (as on 30.06.2021), State-wise details of total number of ASHAs under National Health Mission (NHM), including Gujarat, is placed at **Annexure-I**.

(b) & (c) Public Health and Hospitals is a State Subject, therefore the facilities provided to ASHAs including career progression path varies from State to State including the best performing ASHA with aptitude for leadership and mentoring are selected as ASHA Facilitators.

As per operational guidelines of Community Processes, ASHA who have formal education of 12th class who are interested and willing they can take admission to ANM/GNM schools as a career progression path. However, specific policies are implemented by the States/UTs for career progression of ASHAs.

d) In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package providing coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium of Rs. 330 contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium of Rs. 12 contributed by GOI).
- Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of Rs. 3000 pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries).

Under the recently launched Pradhan Mantri Garib Kalyan Package, Insurance Scheme has been introduced for all health workers, including ASHAs. This insurance scheme provides an insurance cover of Rs. 50.00 Lakhs in-case of loss of life on account of COVID-19 related duty.

Annexure-I

Details of ASHAs under National Health Mission (NHM)

Sr. No.	States/UTs	No. of ASHAs
1.	Bihar	92597
2.	Chhatisgarh	71486
3.	Himachal Pradesh	32388
4.	Jammu & Kashmir	12595
5.	Jharkhand	42670
6.	Madhya Pradesh	81683
7.	Orissa	47348
8.	Rajasthan	66959
9.	Uttar Pradesh	164341
10.	Uttarakhand	13111
11.	Arunachal Pradesh	4082
12.	Assam	32546
13.	Manipur	4009
14.	Meghalaya	6827
15.	Mizoram	1170
16.	Nagaland	1992
17.	Sikkim	656
18.	Tripura	8044
19.	Andhra Pradesh	42209
20.	Gujarat	48858
21.	Haryana	20120
22.	Karnataka	46996
23.	Kerala	30405
24.	Maharashtra	68656
25.	Punjab	21847
26.	Tamil Nadu	4309
27.	Telangana	32575
28.	West Bengal	63609
29.	A&N Island	422
30.	D&N Haveli/Daman & Diu	670
31.	Delhi	6045
32.	Ladakh	593
33.	Lakshadweep	110
34.	Puducherry	220
Total		1072148

Source: NHM-MIS report as on June 2021.

Note: ASHAs exist in all States/UTs except Goa and Chandigarh